NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 125/BB/ 2017		For compliance of office objections raised by Registry	Rule-6 of IB	Next Radio Ltd. Vs Samruddhi Realty Ltd.

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	_
NIKHIL ·K	PETITIONER	Millielal
9845337316		0.000

ORDER

Counsel for Petitioner is present. He is directed to clarify about service of demand notice on the Corporate Debtor. List it on 22/12/2017.

Member (T)

Member (J)